

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/245(KB)2022  
IA(I.B.C)/1157(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS SANJEEV KABRA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conference/physically)**

Md. Danish Taslim, Adv. ] For Financial Creditor

Mr. Sidhartha Sharma, Adv.

Mr. Aman Kataruka, Adv.

Mr. Avishek Guha, Adv. ] For Sanjeev Kabra

Ms. Arunika Dutta, Adv.

Ms. Kaustov De Sarkar, Adv.

Mr. Ashok Kumar Agarwal, RP-in-person

**ORDER**

1. Ld. Counsel/Professional for the parties present.
2. Objection to the Report of RP, if any, be filed by the Personal Guarantor.
3. Reply to the Objection if any, be filed by the RP within three days.
4. List this matter on **12.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**